

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1954
TO BE ANSWERED ON 27.07.2017**

NATIONAL INTEGRATED POWER DEVELOPMENT SCHEME (IPDS)

1954. ADV. JOICE GEORGE:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the National Integrated Power Development Scheme (IPDS) of the Government is progressing successfully;**
- (b) if so, the details thereof;**
- (c) whether this scheme will strengthen the transmission and distribution (T&D) networks, 100 per cent metering of urban areas and smarten it with information technology;**
- (d) if so, the details thereof;**
- (e) whether all the State Governments have joined the Scheme and if so, the details thereof;**
- (f) the details of fund utilization, State-wise; and**
- (g) whether the State of Kerala has utilized the allocated funds without much delay and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b): Yes, Madam. The Integrated Power Development Scheme (IPDS) was approved by the Government of India on 20.11.2014 with a total outlay of Rs. 32,612 crore and a budgetary support of Rs. 25,354 crore. Projects worth Rs. 26,133 crore have been sanctioned in 538 circles of 31 states/UTs and Rs. 3,331 crore have been disbursed. Projects worth Rs. 17,399 crore have been awarded.

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(c) & (d) : The aim of the scheme is to provide quality and reliable power supply in the urban areas with the following components:

- **Strengthening of sub-transmission and distribution networks in the urban areas;**
- **Metering of distribution transformers / feeders / consumers in the urban areas.**
- **IT enablement of distribution sector and strengthening of distribution network being undertaken under R-APDRP.**

New IT enablement projects worth Rs.750 Crore have also been sanctioned under IPDS.

(e) & (f) : Under IPDS, Projects have been sanctioned in 29 States and 2 UTs. The details are placed at Annex.

(g) : As on 30th June, 2017, Kerala has been sanctioned projects worth Rs. 623.42 crore and an amount of Rs. 107.74 crore has been disbursed under IPDS. The projects are in various stages of implementation.

ANNEX

ANNEX REFERRED TO IN REPLY TO PARTS (e) & (f) OF UNSTARRED QUESTION NO. 1954 TO BE ANSWERED IN THE LOK SABHA ON 27.07.2017.

RS. IN CRORE

Sl. No.	STATE	PROJECT SANCTION AMOUNT	DISBURSED AMOUNT
1	Haryana	391	24
2	Himachal Pradesh	111	9
3	J&K	447	38
4	Punjab	326	20
5	Rajasthan	1310	150
6	Uttar Pradesh	4789	856
7	Uttarakhand	204	16
8	Delhi	198	0
9	Madhya Pradesh	1509	111
10	Gujarat	1149	203
11	Chhattisgarh	557	64
12	Maharashtra	2417	264
13	Goa	32	0
14	Andhra Pradesh	675	107
15	Telangana	678	39
16	Karnataka	1144	145
17	Kerala	623	108
18	Tamil Nadu	1569	279
19	Puducherry	22	0
20	A&N islands	18	0
21	Bihar	2111	336
22	Jharkhand	735	44
23	West Bengal	2940	212
24	Odisha	1083	183
25	Assam	585	50
26	Arunachal Pradesh	151	13
27	Nagaland	44	4
28	Manipur	130	32
29	Meghalaya	62	5
30	Mizoram	49	12
31	Tripura	74	6
	Total	26133	3331

Source : PFC
